

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION NO- # *251
TO BE ANSWERED ON- 18/12/2024

FINANCIAL ASSISTANCE UNDER PM-JANMAN

*251 # SMT. MAHUA MAJI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that only 111 Anganwadi centres in the tribal areas of Jharkhand were given financial assistance under the Prime Minister's ambitious PM-JANMAN campaign, which does not match with the objective of the scheme; and

(b) if so, the reasons, the Ministry is not providing financial assistance for more centres in tribal areas?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) & (b): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) & (b) of Rajya Sabha Starred Question No.*251 for answer on 18.12.2024 raised by # Smt. Mahua Maji regarding “Financial assistance under PM-JANMAN”

(a) & (b): The Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) was launched on 15th November, 2023. The Mission aims at the targeted development of 75 Particularly Vulnerable Tribal Groups (PVTGs) residing in 18 States and 1 UT. The Mission focuses on 11 critical interventions related to 9 key Ministries, including anganwadis by Ministry of Women and Child Development (MWCD).

Under PM JANMAN there is target of setting up 2500 Anganwadi Centres (AWCs) till 2025-26 at the cost of Rs. 12 lakh per Anganwadi Centre to be funded by MoWCD. Accordingly, the guidelines related to Anganwadi Services have been modified for sanction and construction of Anganwadi Centres as per PM-JANMAN Mission:

(i) Cost of Rs. 12 lakh per AWC and change in existing funding pattern with entire cost to be borne for an AWC by MWCD.

(ii) Change in population norms to 100.

MoWCD has informed that based on the revised norms, the proposals were invited from the States for sanctioning of AWCs in PVTG Areas on the grounds of gaps analysis conducted at the field level. Accordingly, as per the request received from the State of Jharkhand, a total of 386 Anganwadi Centres (AWCs) have been sanctioned till date, out of which 111 AWCs were sanctioned during the financial year 2023-24, and 275 AWCs were sanctioned during 2024-25 with a total fund allocation of Rs. 46.32 crore.
